

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.150
TO BE ANSWERED ON 30.07.2015**

ELECTRIFICATION OF VILLAGES

***150. COL. SONARAM CHOUDHARY:
PROF. K.V. THOMAS:**

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the schemes under implementation for electrification of villages in the country along with the targets set and achieved, scheme-wise;**
- (b) whether the funds allocated to electrify villages under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) are adequate;**
- (c) if so, the details thereof including the funds allocated, released and utilised for the purpose and the number of villages fully electrified till date, State/UT-wise; and**
- (d) whether the Government proposes to associate public representatives in the implementation of the Schemes and if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.150 TO BE ANSWERED IN THE LOK SABHA ON 30.07.2015 REGARDING ELECTRIFICATION OF VILLAGES.

(a) to (c) : The Government of India has approved the Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for feeder segregation, strengthening of sub-transmission and distribution, metering at all levels and rural electrification. The erstwhile Rajiv Gandhi Grameen Vidyutikaran Yojana has been subsumed as the rural electrification component of DDUGJY. The existing funds allocated in the scheme are adequate for this purpose. Out of the total census (2011) villages of 5,97,464 as on 30.06.2015, 5,80,053 have been electrified. The State-wise details of sanctioned project cost and funds disbursed (capital subsidy) by Government of India along with the targets and achievement of villages electrified under Rural Electrification Component of the scheme are at Annex-I. In addition, proposals for the States of Himachal Pradesh, West Bengal, Madhya Pradesh, Tamil Nadu, Uttar Pradesh, Andhra Pradesh and Bihar with total project cost of Rs. 14680 Crore have been approved by the Government of India as on date. Details are at Annex-II.

(d) : To institutionalize the system of consultation with public representatives including Member of Parliament (MP) & Member of Legislative Assembly (MLA) in preparation, review and monitoring of the implementation of Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY); Ministry of Power has advised states to constitute 'District Electricity Committee' under the Chairmanship of senior most MP of the district and other MPs and MLAs of the district as members. The Committee shall be consulted in the preparation of Detailed Project Reports (DPRs) under DDUGJY and would monitor the implementation of the scheme.

ANNEX REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 150 TO BE ANSWERED IN THE LOK SABHA ON 30.07.2015 REGARDING ELECTRIFICATION OF VILLAGES.

State-wise details of sanctioned project cost, subsidy disbursed along with target and achievement under RE component of DDUGJY (As on 30.06.2015)

Sr. No.	State	Sanctioned Project Cost (Rs. Crore)	Subsidy Disbursed (Rs. Crore)	Target		Achievment	
				UEV	IEV	UEV	IEV
1	Andhra Pr.	556.22	493.10	0	16114	0	16114
2	Arunachal Pr.	1030.66	829.85	2089	1306	2089	1306
3	Assam	4433.69	2304.18	9358	22335	8349	12076
4	Bihar	12656.19	5838.89	27025	40475	24124	9145
5	Chhattisgarh	1660.50	1038.95	1734	19327	1305	15413
6	Gujarat	315.19	285.25	0	16144	0	16144
7	Haryana	172.98	140.00	0	5762	0	5137
8	Himachal Pr.	325.42	261.97	90	7896	90	7879
9	J & K	1055.34	749.76	283	3267	238	2905
10	Jharkhand	4715.80	2765.95	19190	23804	17934	5599
11	Karnataka	1103.93	761.26	54	33103	54	23898
12	Kerala	237.00	145.34	0	1166	0	1109
13	Madhya Pradesh	4298.27	2060.84	1268	73308	784	34249
14	Maharashtra	697.25	527.42	0	36464	0	36154
15	Manipur	642.07	386.14	1087	2968	808	1322
16	Meghalaya	459.18	365.73	1867	3090	1842	2947
17	Mizoram	394.25	255.17	170	517	170	517
18	Nagaland	359.39	214.52	138	1949	102	1152
19	Odisha	7494.22	3037.47	17525	67592	14381	26570
20	Punjab	186.91	54.44	0	6297	0	6297
21	Rajasthan	2728.89	995.21	4163	58615	4162	33218
22	Sikkim	217.92	171.88	25	413	25	413
23	Tamilnadu	385.46	314.29	0	10402	0	9673
24	Tripura	309.90	207.36	0	9176	0	9176
25	Telangana	509.13	259.09	170	1430	144	652
26	Uttar Pradesh	15500.26	5385.02	29278	90460	27838	7441
27	Uttarakhand	785.72	617.52	1514	10042	1514	10042
28	West Bengal	3499.65	2259.08	4197	29557	4193	23637
Total		66731.37	32725.69	121225	592979	110146	320185

UEV - Un-electrified Villages

IEV - Intensive electrification of villages

ANNEX-II

ANNEX REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 150 TO BE ANSWERED IN THE LOK SABHA ON 30.07.2015 REGARDING ELECTRIFICATION OF VILLAGES.

Details of Projects sanctioned in the States under DDUGJY		
Sl. No.	Name of the States	Project cost approved (RS. in cr.)
1	Himachal Pradesh	159.12
2	West Bengal	4262.10
3	Madhya Pradesh	2865.25
4	Tamil Nadu	924.12
5	Uttar Pradesh	313.93
6	Andhra Pradesh	328.60
7	Bihar	5827.23
	Total	14680.35
